GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA UNSTARRED QUESTION NO.2718 TO BE ANSWERED ON 01.08.2017

Enhancement of Competitiveness of Capital Goods Scheme

2718. SHRI PARBHUBHAI NAGARBHAI VASAVA: SHRI GEORGE BAKER: SHRI KANWAR SINGH TANWAR: SHRI ANOOP MISHRA: SHRIMATI KIRRON KHER:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the salient features of the scheme on Enhancement of Competitiveness of Capital Goods along with the present status of the scheme;

(b) the details of the funds sanctioned/ allocated and utilised under this scheme since its inception, State/UT-wise;

(c) the details of targets set and achievements made so far under this scheme;

(d) the number of Centres proposed and set up so far under this scheme since its inception along with the status of such centres;

(e) whether the Government has faced any problem in some of the States regarding setting up of these centres; and

(f) if so, the details thereof and the reasons therefor along with the action taken by the Government in this regard, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a): A Scheme for enhancement of competitiveness in the Indian Capital Goods Sector is in operation since 2014. The Scheme aims to make Indian Capital Goods Industry globally competitive by addressing the issue of improving technology depth and setting up Common Industrial Facility Centres. The Scheme has a total outlay of Rs.930.96 crore which includes Government budgetary support of Rs.581.22 crore. The Scheme envisages active industry participation and also mandates industry contribution in all but one of its components. The Scheme has infrastructural components for setting up Centre of Excellence (CoE) for technology development, Integrated Industrial Infrastructure Facility (IIIF), Common Engineering Facility Centre (CEFC) and Test and Certification Centre (T&CC). The Scheme also provides for financial intervention through Technology Acquisition Fund Programme for acquisition or transfer of technology in Capital Goods Sector. Under different components of the said Scheme, so far, 14 proposals have been approved, which are under different stages of implementation with active participation of the Industry. Details of the Scheme is available at the website of the Department of Heavy Industry at *dhi.nic.in*.

(b): So far, under different components of the Scheme, a commitment of Rs.314.90 crore as budgetary support towards implementation of different approved projects. So far an amount of Rs.83.63 crore has been released under the Scheme.

(c) & (d): The Scheme envisaged setting up of 5 CoEs, 1 IIIF, 2 CEFC and 1 T&CC. So far 4 CoEs (CoEs at CMTI, Bangalore, IIT Madras, PSG College of Technology, Coimbatore and Si'Tarc, Coimbatore) have been set up. An Integrated Machine Tool Park is coming up at Vasanthanarasapura near Tumkur in collaboration with Government of Karnataka under IIIF Component of the Scheme. CEFCs numbering 4 are being set up by TAGMA Centre of Excellence and Training at Chakan, Maharashtra, by HMT Machine Tools at Bangalore for skill development and training, by CEFC Pratham Foundation at HEC, Ranchi and by SETU Foundation at Bardoli, Gujarat.

(e): No, Madam.

(f): Not applicable in view of the reply to (e) above.
